

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 18(ND)/2015

IN THE MATTER OF:

Sh. Vikram Kapur & Ors.

.....Petitioner

v.

M/s. Atlas Cycles (Haryana) Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) : **Shri Sudhir K. Makkar, Senior Advocate**
 Shri Himanshu Gupta, Advocate
 Ms. Saumya Gupta, Advocate

ORDER

On the request made by the learned counsel for the parties, the matter shall be taken up on 25.07.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

24.07.2017
Vineet